GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:4769
ANSWERED ON:23.04.2010
RENEWABLE ENERGY PROJECTS IN WEST BENGAL
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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the renewable energy projects alongwith their power generation capacity set up in West Bengal including hilly areas of Jalpaiguri and Darjeeling:
- (b) whether the Government has formulated any scheme for tapping the potential of renewable energy sources of the said area;
- (c) if so, the details thereof;
- (d) whether the renewable energy projects in West Bengal are functioning properly;
- (e) if not, the details thereof and the reasons therefor; and
- (f) the steps taken or proposed to be taken by Government in this regard?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a): Renewable energy projects with aggregate capacity of 118.05 MW have been set up in West Bengal, including projects with aggregate capacity of 98.40 MW in the hilly areas of Jalpaiguri and Darjeeling. These include 98.40 MW small hydro power, 2.50 MW wind power, 16 MW biomass power and 1.15 MW solar photovoltaic power projects.
- (b)&(c): The Government has several programmes/ schemes to promote projects for power generation from renewable energy sources throughout the country including West Bengal. Capital subsidy ranging from about 10 to 90% of benchmark project costs is available under these schemes depending on the region and user category. Generation based incentive is available for commercial wind power and solar power projects. Details thereof are given in Annexure.
- (d),(e)&(f): The projects are implemented by the State Government Departments/ Nodal Agencies which also hold the responsibility for post installation monitoring of performance and feedback. West Bengal Renewable Energy Development Agency (WBREDA), the State Nodal Agency for West Bengal has reported that most renewable energy projects in the State are functioning properly.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 4769 FOR 23-04-2010 REGARDING RENEWABLE ENERGY PROJECTS IN WEST BENGAL

Details of Central Financial Assistance/ Incentives available For Grid Interactive Renewable Power Generation Projects

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S.No. Projects Category Central Financial Special Category
Assistance States Other States
available (NE Region, Sikkim,
J&K, HP and
Uttarakhand)
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1 Small Hydro Power Rs.2.25 crore X Rs.1.50 crore X Projects (C)0.646 (C)0.646

2 Biomass Power projects Rs.25 lakh X Rs.20 lakh X (C)0.646 (C)0.646

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3 Bagasse Co-generation Rs.18 lakh X Rs.15 lakh X
Projects by private sector (C) 0.646 (C) 0.646
40 bar & above
4 Bagasse Co-generation Projects Rs.40 lakh/MW# Rs.40 lakh/MW#
 (by cooperative/ public/ Rs.50 lakh/MW# Rs.50 lakh/MW#
                 Rs.60 lakh/MW# Rs.60 lakh/MW#
40 bar & above Limited to Rs.8 crore/project Limited to .8 crore/project
60 bar & above
80 bar & above
5 Biomass Power using Advanced Rs.1.2 crore X Rs.1.0 crore X
Technologies ©0.646 ©0.646
6 Wind Power projects Rs.3.00 crore X Rs.2.50 crore X
 - Demo projects ©0.646 ©0.646
- Commercial projects Generation based incentive @ Rs.0.50/
    unit subject to a max.of Rs.62lakh/ MW
                                             accelerated depreciation benefit
    for commercial projects not availing
7. Biomass Gasifier 20% higher CFA Rs.15.0 lakh / kWe on
       prorata basis or multiple
       thereof
8. Solar PV Power 50% of project cost subject to a maximum
    of Rs.10 crore / MW for tail end grid power projects
    to be implemented by utilities or generation companies
    in the State sector.
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Generation based incentive linked to SERC announced

tariff guidelines for projects connected at 11kV and below.

For projects connected at 33kV and above- National Vidyut Vyapar Niagam (NVVN) to purchase power at a rate fixed by CERC.

C: Capacity of the project in MW; : raised to the power

For new sugar mills (which are yet to start production and sugar mills employing backpressure route/seasonal/incidental cogeneration) subsidies shall be one-half of the level mentioned above.